

S U P R E M E C O U R T O F I N D I A

Civil Appeal No. 642 of 2003

Hans Raj Banga
Appellant (s)

A

VERSUS

Ram Chander Aggarwal
Respondent (s)

R

[HEARD BY HON'BLE ASHOK BHAN AND A.K. MATHUR, JJ.]

Date: 29/04/2005 The matter was called on for judgment today.

For Appellant(s) Mr. Seeraj Bagga, Adv.
Mrs.Sureshta Bagga, Adv.

For Respondent(s) Mr. Ghan Shyam Vasisht, Adv.

Hon'ble Mr. Justice Ashok Bhan sitting in Court No. 9 pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Ashok Bhan and Hon'ble Mr. Justice A.K. Mathur.

The appeal is accepted in terms of the Judgment with no orders as to costs.

(J.S. Rawat)
Court Master

(Kanwal Singh)
Court Mas

ter

[Signed reportable judgment is placed on the file.]